

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 15
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd.
v.
Mehtar Investment Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

Order Rule 16(d) NCLT, 2016

Order delivered on 24.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Vikrant Rohilla, Adv.

ORDER

At request of the Petitioner counsel, list this matter for hearing
on 08.10.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)